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WP-16626-2025

IN THE HIGH COURT OF MADHYA PRADESH AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA, ACTING CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF ON THE 27th OF JUNE, 2025

WRIT PETITION No. 16626 of 2025

AAM JANTA GRAM URDMAU TEHSIL MAHARAJPUR DISTRICT CHHATARPUR THROUGH MANOJ PRAJAPATI

Versus

THE STATE OF MADHYA PRADESH AND OTHERS

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Appearance:

Shri Ajeet Kumar Singh - Advocate for the Petitioner.

Shri Anubhav Jain - Government Advocate for Respondents/State.

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<u>ORDER</u>

Per. Sanjeev Sachdeva, Acting Chief Justice

Learned counsel for respondent who appears on advance notice raises an preliminary objection with regard to maintainability of petition. He submits that petition has been filed in the name of general public and no identifiable section has been mentioned.

Learned counsel for petitioner seeks leave to withdraw the petition.

Petition is dismissed as withdrawn.

(SANJEEV SACHDEVA) ACTING CHIEF JUSTICE (VINAY SARAF) JUDGE



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